IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
40(ND)/2012

IN THE MATTER OF:

Sh. Ramandeep Singh Ahluwalia & Ors .... Petitioner/Applicant

v.

M/s. Suntime Energy Ltd. & Ors. .... Respondent

Order U/s. 397/398

Order delivered on 31.08.2023

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Palak Kalra
For the Respondent : Adv. Shailesh Suman for R-1 to 3,
Adv. Arun Saxena, Ms. Nalini for R-7-9

ORDER

Cont-P-06/2022, Cont-P-04/2022, IA(CA)-84/2021, CA-422/2021, CA-427/2021, CA-1356/2018

List the matter alongwith CP-57(ND)/2016 on 05.10.2023.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

31.08.2023
Lalit